

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 91/TT/2012

- Subject** : Approval of transmission tariff for Combined Assets for transmission system associated with Parbati-III-HEP in Northern Region for tariff block 2009-14
- Date of Hearing** : 28.2.2019
- Coram** : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I. S. Jha, Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. (RRVPL) and 16 others
- Parties present** : Ms. Ranjitha Ramachandran, Advocate, PGCIL
Shri Rajiv Shankar Dvivedi, Advocate, NHPC
Shri Sachin Datta, Advocate, NHPC
Shri R. B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL
Shri S. K. Niranjana, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri S.S. Raju, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri Amit Yadav, PGCIL
Shri Zafrul Hasan, PGCIL
Shri A. K. Pandey, NHPC
Shri Piyush Kumar, NHPC
Shri Jitender, NHPC
Shri Dharmesh, NHPC



Record of Proceedings

The Commission directed to list the instant Petition No. 91/TT/2012 alongwith Petition No. 156/TT/2015.

2. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

